

It is very difficult to get cylinders there. All the consumers are very worried. You may please instruct the Government in this regard...*(Interruptions)*

*[English]*

MR. DEPUTY-SPEAKER : There is going to be no reply. It is only to bring it to the notice of the Government That is all.

*(Interruptions)*

SHRI LOKANATH CHOUDHURY (Jagatsinghpur) : How are the names listed and prioritized? ...*(Interruptions)*

MR. DEPUTY-SPEAKER : Now, please cut short. Mr. Agnihotri, can you not understand what I say?

*(Interruptions)*

MR. DEPUTY-SPEAKER : Now, I have called Mr. Dwaraka Nath Das according to the list. Mr. Das, you kindly come to the front and speak here because your voice is very feeble and it may not be heard in this House.

SHRI DWARAKA NATH DAS (Karimganj) : Sir, in Assam, 12.49 per cent of Scheduled Caste people and 13.10 per cent of Scheduled Tribe people are landless. They are living below the subsistence level.

Previously, the Scheduled Tribe people used to do their Jhum cultivation. At present, the same is prohibited because of dwindling of forest cover in the country. So, at present, they have become totally landless.

On the other hand, the Scheduled Caste people are forced to sell their small land holdings because of uncertainty of their professional earnings. They have to sell their own lands. In Assam, it is said that they are being rehabilitated in a phased manner...*(Interruptions)*

MR. DEPUTY-SPEAKER : Mr. Das, you have told the problem. You have also told the relief. Now, Shri Ram Naik please.

SHRI DWARAKA NATH DAS : Sir, I ask the Government of India to look into the matter so that the landless Scheduled Caste and Scheduled Tribe people are rehabilitated very soon. Thank you ....*(Interruptions)*

MR. DEPUTY-SPEAKER : There are the names given. Things would go in accordance with the names.

*[Translation]*

SHRI RAM NAIK (Bombay North) : Mr. Deputy Speaker, Sir, about 70 lakh fishermen of Maharashtra, Kerla, Tamilnadu, West Bengal and the coastal States of the country are compelled to face a big problem. On account of it all the fishermen are taking part in agitation. A question in this respect was also raised during last session. The foreign trollers are coming in our deep sea, therefore the fishermen of the country are not

finding fish there. Therefore, their licences should be cancelled though the Government have assured that their would be cancelled yet till date their licenees have not licenclea been cancelled. Therefore the 70 lakh fishermen throughout the country have launched an agitation. The Chief of the action committee, Thomas Kochri has started his indefinite hunger strike since 2nd may at Porbandar, the birth Place of Gandhiji. The fishermen in Delhi and in all the State capitals have again launched an agitation. The Government had also set up a committee but it is not doing anything. We had said here that the MPs should also be asked to discuss about their problems but that committee did not discuss with us. Therefore, the fishermen are full of resentment and they are taking part in agitation seriously.

I urge upon the Governemnt that the action committee, which has started agitation should be called on here for a discussion. If it is not done, the problem will become more serious and it will be injustice with the fishremen of the country. I would like to know the Government's stand on it, from the hon. Minister. The Hon. Minster should putforth all the details about the Government's stand on it...*(Interruptions)*

SH. P.G. NARAYANAN : Sir, this is a very serious matter...*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Narayanan, every matter is a very serious matter; every matter is of very great importance; really every hon. Member wants to put forth the view; unfortunately, the time at our disposal is very short Shri Lokanath Choudhury please

*(Interruptions)*

SHRI LOKANATH CHOUDHURY : Mr. Deputy Speaker, Sir, I want to raise the same point which my colleague Shri Ram Naik has raised...*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Roy, the names of the Members are listed here. I do not look to right or left; I just look at the names here and I call them I wanted to show it to Professor also. So, you need not have any doubt about it.

*(Interruptions)*

SHRI LOKANATH CHOUDHURY : Sir, when the Government issued licences to the joint ventures, there was a big protest throughout the country. At that time, the Government said that they have appointed a Committee of Experts and that they would not further issue the licences. Then, it was not known that they have issued licences to 800 joint ventures. As a result of this, the whole cache has been affected and our fishermen are starving. Now, they have gone on an indefinite fast or hunger strike at Jantar Mantar. Today, they are having *dharna* also. This is a serious problem. The point is that if the Government thinks that the policy referred to the Expert Committe - whatever be the